

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.05.2022

ORDER NO. 109 of 2022

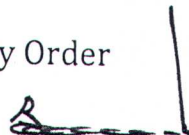
Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** from **23.05.2022** to **27.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.05.2022 to 24.05.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
25.05.2022 to 27.05.2022	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. If the Judicial Member is on leave/tour the other available Judicial Member will sit in the Division Bench and the Single Member cases will get adjourned.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cesatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar